

**NOTIFICATION****PART-A**

The following transfers and postings of officers of Judicial Department in the cadre of Senior Civil Judge, are ordered in the interest of public service, to take effect from the forenoon of **June 1, 2020**:

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Present Charge</b>	<b>Charge to which posted</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
1	Sri. Karabari Ravindra	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Vijayapura. <b>(ON REPATRIATION)</b>	Prl. Senior Civil Judge and CJM., Vijayapura. (Vacant Court)
2	Smt. Roopa Ramrao Kulkarni	Chief Metropolitan Magistrate, Bengaluru City.	Prl. Senior Civil Judge and CJM, Hassan. (Vacant Court)
3	Smt. Hiremath Shobharani Babayya	I Addl. Senior Civil Judge, Belagavi.	Senior Civil Judge, Aland, Kalaburagi District. (Vice Sri. M. Mahesh Babu – transferred)
4	Smt. Shrikaveri B. Kalmath	Prl. Senior Civil Judge, Bailhongal, Belagavi District.	Senior Civil Judge and JMFC., Soraba, Shivamogga District. (Vice Smt. Usha Rani R. – transferred)
5	Sri. Somashekhar C. Badami	Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Bengaluru City. (Vice Sri. Somashekara A. – transferred)
6	Smt. Veena Mallanaik Naikar	I Addl. Senior Civil Judge, Ballari.	Prl. Senior Civil Judge and CJM., Ballari. (Vacant Court)

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7	Sri. Sabappa	Prl. Senior Civil Judge and CJM, Davanagere.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Davanagere. (Vice Sri. Prabhu Neelachari Badiger – transferred)
8	Sri.P.J.Somashekara	I Addl. Senior Civil Judge and JMFC., Davanagere.	Senior Civil Judge, Bilagi, Bagalkot District. (Vice Smt.Preeti Sadguru Sadarjoshi – transferred)
9	Sri. Girisha Bhat K.	I Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.	Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru. (Vice Sri. Somashekhar C. Badami – transferred)
10	Sri. Shridhar Gopalakrishna Bhat	II Addl. Senior Civil Judge, Belagavi.	I Addl. Senior Civil Judge, Belagavi. (Vice Smt.Hiremath Shobharani Babayya – transferred)
11	Smt. E.Chandrakala	II Addl. Senior Civil Judge and JMFC., Davanagere.	Prl. Senior Civil Judge and CJM, Davanagere. (Vice Sri. Sabappa – transferred)
12	Sri. Krishnamurthy R. Padasalgi	VI Addl. Chief Metropolitan Magistrate, Bengaluru City.	Chief Metropolitan Magistrate, Bengaluru City. (Vice Smt. Roopa Ramarao Kulkarni – transferred)
13	Sri. Subhash Bandu Hosakalle	XV Addl. Chief Metropolitan Magistrate, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayuktha, M.S. Building, Bengaluru. (Vacant Post)

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14	Smt. M.Anitha	II Addl. Senior Civil Judge, Mangaluru.	I Addl. Senior Civil Judge, Mangaluru. (Vacant Court)
15	Sri. V.Nagaraja	XXI Addl. Chief Metropolitan Magistrate, Bengaluru City.	XVII Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vacant Court)
16	Sri. Padma Prasad	XXXIII Addl. Chief Metropolitan Magistrate, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, IV Addl. Solicitor and Ex-Officio Deputy Secretary to Govt., Law Department, Vidhana Soudha, Bengaluru. (Vice Sri. B.Siddaraju – transferred)
17	Sri. Nagaraje Gowda	XIII Addl. Chief Metropolitan Magistrate, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Assistant Draftsman and Ex-officio Deputy Secretary to Govt., Dept. of Parliamentary Affairs and Legislation, Vidhana Soudha, Bengaluru. (Vacant Post)
18	Sri. Laxman Ramu Kurane	VII Addl. Chief Metropolitan Magistrate, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Head of Legal Cell, Higher Education and Medical Education and Health and Family Welfare Department, M.S.Building, Bengaluru. (Vacant Post)

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19	Sri. Prithviraj Vernekar	Addl. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Assistant Draftsman and Ex-officio Deputy Secretary to Govt., Department of Parliamentary Affairs and Legislation, Vidhana Soudha, Bengaluru. (Vacant Post)
20	Sri. Somashekara A.	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Bengaluru.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayuktha, M.S. Building, Bengaluru. (Vice Sri. A.Nagi Reddy – transferred)
21	Smt. Veena N.	II Addl. Senior Civil Judge, Shivamogga.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Solicitor and Ex-officio Deputy Secretary to Govt., Law Department, Bengaluru. (Vacant Post)
22	Sri. A.Nagi Reddy	Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayuktha, M.S. Building, Bengaluru. <b>(ON REPATRIATION)</b>	I Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. (Vice Sri. Girisha Bhat K. – transferred)

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23	Smt. Amritha S. Rao	Senior Civil Judge and Addl. CJM., Karkala, Udupi District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Head of Legal Cell, Finance and Labour Dept., M.S.Building, Bengaluru. (Vacant Post)
24	Smt. Preeti Sadguru Sadarjoshi	Senior Civil Judge, Bilagi, Bagalkot District.	I Addl. Senior Civil Judge and JMFC., Davanagere. (Vice Sri.P.J.Somashekara – transferred)
25	Smt. Shirin Javeed Ansari	V Addl. Chief Metropolitan Magistrate, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Head of Legal Cell, Primary & Secondary Education Dept., M.S.Building, Bengaluru. (Vice Sri.Shivanand Maruthi Jipare - transferred)
26	Smt. Vidya K.	Senior Civil Judge and JMFC., Khanapur, Belagavi District.	III Addl. Senior Civil Judge, Mysuru. (Vice Sri. Sunil S.Hosamani – transferred)
27	Sri. Srinivasa Gowda C.	Senior Civil Judge and JMFC, Nelamangala, Bengaluru Rural District.	Proposed for appointment as Senior Civil Judge, OOD, Administrative Officer, Karnataka Judicial Academy, Bengaluru. (Vice Sri. Naveena H.K. – transferred)
28	Sri. Shivanand Maruthi Jipare	Senior Civil Judge, OOD, Head of Legal Cell, Primary & Secondary Education Dept., M.S.Building, Bengaluru. <b>(ON REPATRIATION)</b>	I Addl. Senior Civil Judge, Vijayapura.  (Vacant Court)

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29	Sri. Nandeesh R.P.	II Addl. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	Addl. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru. (Vice Sri. Prithviraj Vernekar – transferred)
30	Smt. Anitha N.P.	III Addl. Senior Civil Judge, Kolar.	I Addl. Senior Civil Judge, Kolar. (Vacant Court)
31	Sri.D.R.Jayaprakash	Senior Civil Judge and JMFC., Virajpet, Kodagu-Madikeri District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Head of Legal Cell, Agriculture & Horticulture Co-operation Department, Animal Husbandry and Fisheries Dept., M.S.Building, Bengaluru. (Vacant Post)
32	Sri. Prasad K.B.	Addl. Senior Civil Judge and JMFC, Nelamangala, Bengaluru Rural District.	Senior Civil Judge and JMFC, Nelamangala, Bengaluru Rural District. (Vice Sri. Srinivasa Gowda C. – transferred)
33	Sri. Prakash Channappa Kurubett	IX Addl. Chief Metropolitan Magistrate, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Head of Legal Cell, P.W.D. & Irrigation Department, M.S.Building, Bengaluru. (Vacant Post)
34	Smt. Pushpalatha C.M.	III Addl. Senior Civil Judge and JMFC, Mangaluru.	II Addl. Senior Civil Judge, Mangaluru. (Vice Smt. M. Anitha – transferred)

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35	Sri. Naveena H.K.	Senior Civil Judge, OOD, Administrative Officer, Karnataka Judicial Academy, Bengaluru.	XXV Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vacant Court)
36	Sri. Venkanna Basappa Hosamani	Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayuktha, M.S. Building, Bengaluru.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Vijayapura. (Vice Sri. Karabari Ravindra – transferred)
37	Smt. Usha Rani R.	Senior Civil Judge and JMFC., Soraba, Shivamogga District.	Prl. Senior Civil Judge, Bailhongal, Belagavi District. (Vice Smt. Shrikaveri B. Kalmath – transferred)
38	Sri. Sunil S. Hosamani	III Addl. Senior Civil Judge, Mysuru.	IV Addl. Senior Civil Judge and JMFC, Mysuru. (Vice Smt. Kavita Shivaray Undodi – transferred)
39	Smt. Roopashri	Addl. Senior Civil Judge and JMFC., Bhadravathi, Shivamogga District.	Senior Civil Judge and Addl. CJM, Karkala, Udupi District. (Vice Smt. Amritha S.Rao – transferred)
40	Smt. Kavita Shivaray Undodi	IV Addl. Senior Civil Judge and JMFC, Mysuru.	V Addl. Senior Civil Judge and JMFC, Mysuru. (Newly Created Court – Vide G.O.No. LAW 112 LCE 2012 dated 28.12.2012)
41	Sri. Mallikarjun Appasaheb Ambi @ Ambli	Senior Civil Judge and JMFC, Ramdurg, Belagavi District.	Senior Civil Judge, Bhalki, Bidar District. (Vacant Court)
42	Sri. Parashuram Fakeerappa Doddamani	III Addl. Senior Civil Judge, Belagavi.	II Addl. Senior Civil Judge, Belagavi. (Vice Sri. Shridhar Gopalakrishna Bhat – transferred)

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43	Smt. K.Lakshmi	IV Addl. Senior Civil Judge and JMFC., Belagavi.	III Addl. Senior Civil Judge, Belagavi. (Vice Sri. Parashuram Fakeerappa Doddamani – transferred)
44	Smt. Shakunthala S.	III Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.	XX Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. (Vacant Court)
45	Smt. Sarvamangala K.M.	II Addl. Senior Civil Judge, Ballari.	I Addl. Senior Civil Judge, Ballari. (Vice Smt. Veena Mallanaik Naikar – transferred)
46	Sri. Prabhu Neelachari Badiger	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Davanagere. <b>(ON REPATRIATION)</b>	II Addl. Senior Civil Judge and JMFC., Davanagere. (Vice Smt. E.Chandrakala – transferred)
47	Smt. Niveditha T.M.	II Addl. Judge, Court of Small Causes and ACMM, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Head of Legal Cell, Revenue, Food & Civil Supplies Department, M.S.Building, Bengaluru. (Vacant Post)
48	Sri. M.Mahesh Babu	Senior Civil Judge, Aland, Kalaburagi District. <b>(ON REQUEST)</b>	II Addl. Senior Civil Judge, Kolar. (Vacant Court)
49	Sri. B.Siddaraju	Senior Civil Judge, OOD, IV Addl. Solicitor and Ex-Officio Deputy Secretary to Government, Law Department, Vidhana Soudha, Bengaluru.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayuktha, M.S. Building, Bengaluru. (Vice Sri. Venkanna Basappa Hosamani – transferred)



**PART-B**

The following Civil Judges who have been promoted to officiate as Senior Civil Judges are transferred and posted to the charges noted against their names at column No.4 below, in the interest of public service, to take effect from the forenoon of **June 1, 2020**:

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Present Charge</b>	<b>Charge to which posted</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
1	Sri. Vignesh Kumar	Prl. Civil Judge and JMFC, Kumta, U.K.Karwar District.	VIII Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vacant Court)
2	Sri. Madhukara P. Bhagawath K.	Prl. Civil Judge and JMFC, Honnavar, U.K.Kawar District.	III Addl. Senior Civil Judge and JMFC, Mangaluru. (Vice Smt. Pushpalatha C.M. – transferred)
3	Sri. Muzaffar	Prl. Civil Judge, Vijayapura.	Senior Civil Judge and JMFC, Arkalgud, Hassan District. (Vacant Court)
4	Sri. P.Murali Mohan Reddy	Civil Judge, OOD, Assistant Solicitor and Ex-officio Under Secretary to Government, Law Department, Bengaluru. <b>(ON REPATRIATION)</b>	Senior Civil Judge and JMFC, Khanapur, Belagavi District. (Vice Smt. Vidya K. – transferred)
5	Sri. Siddaramappa Kalyan Rao	Prl. Civil Judge and JMFC II Court, Chikkamagaluru.	XII Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vacant Court)
6	Sri. Balmukund Ramesh Rao Mutalikdesai	Prl. Civil Judge and JMFC, Jamkhandi, Bagalkot District.	XIII Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. Nagaraje Gowda – transferred)

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7	Sri. Mahavir	Prl. Civil Judge and JMFC, Magadi, Ramanagara District.	Senior Civil Judge and JMFC., T.Narasipura, Mysuru District. (Vacant Court)
8	Sri. Sudeen Kumar D.J.	Prl. Civil Judge and JMFC, Mudhol, Bagalkot District.	VII Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. Laxman Ramu Kurane - transferred)
9	Sri. Ganesha Padiyar U.	Prl. Civil Judge and Addl. JMFC, Bhadravathi, Shivamogga District.	II Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. (Vacant Court)
10	Sri. Raghavendra Vaijanath	Prl. Civil Judge and JMFC, Hosanagar, Shivamogga District.	VI Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. Krishna-murthy R. Padasalgi - transferred)
11	Sri. Aravind N.V.	Prl. Civil Judge and JMFC II Court, Kalaburagi.	II Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vacant Court)
12	Sri. Devaraj Bhute	Prl. Civil Judge, Belagavi.	VI Addl. Senior Civil Judge and JMFC, Mysuru. (Newly Created Court - vide G.O. No. LAW 112 LCE 2012 dated 28.12.2012)
13	Sri. Mahesh S. Patil	Prl. Civil Judge and JMFC., Hubballi, Dharwad District.	Addl. Senior Civil Judge and JMFC, K.G.F., Kolar District. (Vacant Court)
14	Sri. Vijaykumar S. Jatla	Civil Judge and JMFC, Hagaribommanahalli, Ballari District.	Senior Civil Judge, Sedam, Kalaburagi District. (Vacant Court)
15	Sri. Shameer Peersab Nandyal	Prl. Civil Judge and JMFC, Chitradurga.	II Addl. Senior Civil Judge and JMFC., Mandya. (Vacant Court)

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16	Sri. Hanamantarao Kulkarni	Prl. Civil Judge and JMFC, Shahapur, Yadgir District.	XXXVI Addl. Chief Metropolitan Magistrate, Bengaluru City. (Newly Created Court – vide G.O. No. LAW 137 LCE 2014, dated 28.03.2016 and LAW 45 LCE 2019 dated 3.7.2019)
17	Sri. Krishna Raj K.	Prl. Civil Judge and JMFC, Bhatkal, U.K.Karwar District.	II Addl. Senior Civil Judge, Ballari. (Vice Sri. Sarvamangala K.M. – transferred)
18	Sri. Hanumantha G.H.	Prl. Civil Judge and JMFC, Kanakapura, Ramanagara District.	Senior Civil Judge and JMFC, Ramdurg, Belagavi District. (Vice Sri. Mallikarjun Appasaheb Ambi @ Ambli – transferred)
19	Sri. Praveen Nayak	Prl. Civil Judge and JMFC, Kundapur, Udupi District.	III Addl. Senior Civil Judge and JMFC., Davanagere. (Vacant Court)
20	Sri. Shrikanta N.A.	Deputy Registrar, City Civil Court, Bengaluru City.	I Addl. Senior Civil Judge and JMFC., Anekal, Bengaluru Rural District. (Newly Created Court – vide G.O. No. LAW 112 LCE 2012 dated 28.12.2012)
21	Sri. P.Shivaraj	Prl. Civil Judge and JMFC, Ranebennur, Haveri District.	XXXVIII Addl. Chief Metropolitan Magistrate, Bengaluru City. (Newly Created Court – vide G.O. No. LAW 137 LCE 2014, dated 28.03.2016 and LAW 45 LCE 2019 dated 3.7.2019)

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22	Sri. S.Nataraj	Prl. Civil Judge and JMFC, Channapatna, Ramanagara District.	Senior Civil Judge and JMFC, Heggadadevanakote. Mysuru District. (Newly Created Court – vide G.O. No. LAW 137 LCE 2014, dated 28.03.2016)
23	Sri. Srinath K.	Civil Judge and JMFC, Krishnarajanagar, Mysuru District.	IV Addl. Senior Civil Judge and JMFC., Vijayapura. (Newly Created Court – vide G.O. No. LAW 137 LCE 2014, dated 28.03.2016)
24	Sri. P.M. Bala-subramani	Prl. Civil Judge and JMFC, Maddur, Mandya District.	Senior Civil Judge and JMFC, Turuvekere, Tumakuru District. (Vacant Court)
25	Smt. Nisarathbanu Babasaheb Shaikh	Prl. Civil Judge and JMFC, Hiriyyur, Chitradurga District.	Addl. Senior Civil Judge and JMFC., Doddaballapura. Bengaluru Rural District. (Newly Created Court – vide G.O. No. LAW 137 LCE 2014, dated 28.03.2016)
26	Smt. Chaitra A.M.	Prl. Civil Judge and JMFC, Bailhongal, Belagavi District.	VII Addl. Senior Civil Judge and JMFC, Mysuru. (Newly Created Court – vide G.O. No. LAW 137 LCE 2014, dated 28.03.2016)
27	Sri. Lokesha M.G.	Prl. Civil Judge and JMFC, Malur, Kolar District.	Senior Civil Judge and JMFC, Virajpet, Kodagu-Madikeri District. (Vice Sri. Jayaprakash D.R. – transferred)
28	Smt. Sharmila C.S.	II Addl. Civil Judge and JMFC II Court Chikkamagaluru.	V Addl. Judge, Court of Small Causes, and ACMM, Bengaluru City. (Vacant Court)

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29	Sri. R.Mahesha	Civil Judge and JMFC, Holenarsipur, Hassan District.	XXIV Addl. Judge, Court of Small Causes and ACMM,, Bengaluru City. (Vacant Court)
30	Smt. Vijayalaxmi Ghanapur	Prl. Civil Judge and JMFC, Dharwad.	XIX Addl. Judge, Court of Small Causes and ACMM,, Bengaluru City. (Vacant Court)
31	Sri. Patil Harish Ranganagowda	Civil Judge and JMFC, Koppal.	Addl. Senior Civil Judge and JMFC, Devanahalli, Bengaluru Rural District. (Newly Created Court – vide G.O. No. LAW 112 LCE 2012 dated 28.12.2012)
32	Sri. Lokesh Dhanapal Havale	Civil Judge and JMFC, Yadgir.	XV Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. Subhash Bandu Hosakalle – transferred)
33	Sri. M.Vijay	Civil Judge and JMFC, Honnali, Davanagere District.	XXXIII Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. Padma Prasad – transferred)
34	Smt. Divyashree C.M.	Prl. Civil Judge and JMFC, Sirsi, U.K.Karwar District.	II Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. (Vice Smt. Niveditha T.M. – transferred)
35	Smt. Ashwini Mahabaleshwar Hattiholi	Civil Judge and JMFC, Basavana Bagewadi, Vijayapura District.	XXI Addl. Judge, Court of Small Causes and ACMM., Bengaluru City. (Vacant Court)

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36	Sri. Sandesh Prabhu B.	I Addl. Civil Judge and JMFC I Court, Vijayapura.	XXXIX Addl. Chief Metropolitan Magistrate, Bengaluru City. (Newly Created Court – vide G.O. No. LAW 137 LCE 2014, dated 28.03.2016 and LAW 45 LCE 2019 dated 3.7.2019)
37	Sri. K.A.Nagesha	Prl. Civil Judge and JMFC II Court, Tumakuru.	Senior Civil Judge and JMFC., Kudligi, Ballari District. (Vacant Court)
38	Smt. H.Swetha	Civil Judge and JMFC, Banahatti, Bagalkot District.	XIII Addl. Judge, Court of Small Causes, Bengaluru City. (Vacant Court)
39	Sri. Hanumanth Ananthrao Satwik	Prl. Civil Judge and JMFC, Chintamani, Chikkaballapura District.	Addl. Senior Civil Judge and JMFC., Magadi, Ramanagara District. (Newly Created Court – vide G.O. No. LAW 137 LCE 2014, dated 28.03.2016)
40	Sri. Sarfaraz Hussain Kittur	Civil Judge, OOD, Assistant Registrar, Karnataka Lokayuktha, M.S. Building, Bengaluru.  <b>(ON REPATRIATION)</b>	Addl. Senior Civil Judge and JMFC., Maddur, Mandya District. (Newly Created Court – vide G.O. No. LAW 137 LCE 2014, dated 28.03.2016)
41	Sri. Padmakar Vanakudre	Prl. Civil Judge and JMFC, Bagalkot.	XL Addl. Chief Metropolitan Magistrate, Bengaluru City. (Newly Created Court – vide G.O. No. LAW 137 LCE 2014, dated 28.03.2016 and LAW 45 LCE 2019 dated 3.7.2019)

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42	Sri. Iranagouda K. Kabbur	Civil Judge and JMFC, Mundgod, U.K.Karwar District.	III Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. (Vice Smt. Shakunthala S. – transferred)
43	Sri. S.S.Bharath	Civil Judge, OOD, Assistant Registrar, Karnataka Lokayuktha, (Legal Opinion), M.S.Building, Bengaluru.  <b>(ON REPATRIATION)</b>	XLI Addl. Chief Metropolitan Magistrate, Bengaluru City. (Newly Created Court – vide G.O. No. LAW 137 LCE 2014, dated 28.03.2016 and LAW 45 LCE 2019 dated 3.7.2019)
44	Sri. P.R.Yogesh	Civil Judge and JMFC, Saundatti, Belagavi District.	IV Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. (Vacant Court)
45	Sri. Rachoti Mahagundappa Shirur	Civil Judge and JMFC, Badami, Bagalkot District.	XXII Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. (Vacant Court)
46	Smt. B.T. Anna-poorneshwari	Addl. Civil Judge and JMFC, Channapatna, Ramanagara District.	XXIII Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. (Vacant Court)
47	Sri. T.Srikanth	Prl. Civil Judge and JMFC, Kollegal, Chamarajanagar District.	Prl. Senior Civil Judge, Chikkodi, Belagavi District. (Vacant Court)
48	Smt. Prameela M.	Prl. Civil Judge and JMFC, Chikkanayakanahalli, Tumakuru District.	Addl. Senior Civil Judge and JMFC., Channarayapatna, Hassan District. (Newly Created Court – vide G.O. No. LAW 137 LCE 2014, dated 28.03.2016)

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49	Sri. B.Mohan Babu	Prl. Civil Judge and JMFC, Hungund, Bagalkot District.	XXXVII Addl. Chief Metropolitan Magistrate, Bengaluru City. (Newly Created Court – vide G.O. No. LAW 137 LCE 2014, dated 28.03.2016 and LAW 45 LCE 2019 dated 3.7.2019)
50	Smt. Poornima K. Yadav	Prl. Civil Judge and JMFC, Hosapete, Ballari District.	II Addl. Senior Civil Judge, Shivamogga. (Vice Smt. Veena N. - transferred)
51	Smt. Arati Balappa Kamate	Prl. Civil Judge and JMFC II Court, Hassan.	X Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vacant Court)
52	Sri. Shankarappa Malashetti	Addl. Civil Judge and JMFC, Chitradurga.	XXXI Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vacant Court)
53	Smt. Rehana Sultana	Prl. Civil Judge and JMFC, Sindhanur, Raichur District.	Addl. Senior Civil Judge and JMFC, Sagar, Shivamogga District. (Vacant Court)
54	Sri. B.Chennappa	Addl. Civil Judge and JMFC, Hosapete, Ballari District.	II Addl. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru. (Vice Sri. Nandeesh R.P. – transferred)
55	Sri. Srinivas Navale	Prl. Civil Judge, Davanagere.	Senior Civil Judge and JMFC., Kanakapura, Ramanagara District. (Vacant Court)
56	Sri. Rajashekar	Civil Judge and JMFC, Devadurga, Raichur District.	II Addl. Senior Civil Judge and JMFC., Devanahalli, Bengaluru Rural District. (Newly Created Court – vide G.O. No.LAW 137 LCE 2014, dated 28.03.2016)



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57	Sri. K.M.Ananda	Prl. Civil Judge and JMFC, Belthangady, D.K.Mangaluru District.	V Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. (Newly Created Court – vide G.O. No.LAW 112 LCE 2012 dated 28.12.2012)
58	Sri. Deepak Patil	II Addl. Civil Judge and JMFC II Court, Vijayapura.	Addl. Senior Civil Judge and JMFC, Nelamangala, Bengaluru Rural District. (Vice Sri. Prasad K.B. – transferred)
59	Sri. Shivaraj	Civil Judge and JMFC, Jewargi, Kalaburagi District.	Addl. Senior Civil Judge and JMFC., Gubbi, Tumakuru District. (Vacant Court)
60	Sri. Syed Arfath Ibrahim M.	Prl. Civil Judge and JMFC, Sagar, Shivamogga District.	Senior Civil Judge and JMFC, Hungund, Bagalkot District. (Vacant Court)
61	Sri. Sagar Gurugouda Patil	Civil Judge, OOD, Assistant Registrar, Karnataka Lokayuktha, M.S. Building, Bengaluru. <b>(ON REPATRIATION)</b>	Addl. Senior Civil Judge and JMFC, Madhugiri, Tumakuru District. (Vacant Court)
62	Sri. Vaidya Shreekant	Civil Judge and JMFC, Shahabad, Kalaburagi District.	II Addl. Senior Civil Judge and JMFC, Nelamangala, Bengaluru Rural District. (Newly Created Court – vide G.O. No. LAW 137 LCE 2014, dated 28.03.2016)
63	Sri. Rajesh Ningappa Hosamane	Civil Judge and JMFC, Byadgi, Haveri District.	V Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Smt. Shirin Javeed Ansari – transferred)

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64	Smt. Ujwala Veeranna	Civil Judge, OOD, Assistant Director, Karnataka Judicial Academy, Bengaluru.	Senior Civil Judge, OOD, Leave Reserve, High Court of Karnataka, Bengaluru. (Vacant Post)
65	Smt. N.Anupama	II Addl. Civil Judge, Belagavi.	III Addl. Senior Civil Judge, Kolar. (Vice Smt. Anitha N.P. – transferred)
66	Smt. Manjula D.	Deputy Registrar, City Civil Court, Bengaluru City.	VI Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. (Newly Created Court – vide G.O. No.LAW 112 LCE 2012, dated 28.12.2012)
67	Smt. Rahat Afshan H.N.	I Addl. Civil Judge and JMFC II Court, Tumakuru.	Addl. Senior Civil Judge and JMFC., Bhadravathi, Shivamogga District. (Vice Smt. Roopashri – transferred)
68	Sri. Arun Sadashiv Gudigenavar	Prl. Civil Judge and JMFC, Nelamangala, Bengaluru Rural District.	IX Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. Prakash Channappa Kurubett – transferred)
69	Smt. Pushpalatha K.	II Addl. Civil Judge and JMFC., Malur, Kolar District.	Senior Civil Judge and JMFC., Hosanagar, Shivamogga District. (Newly Created Court – vide G.O.No.LAW 135 LCE 2014, dated 05.01.2019/21.08.2019)
70	Smt. Reshma H.K.	Prl. Civil Judge and JMFC, Shivamogga.	XXI Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. V.Nagaraja – transferred)

1	2	3	4
71	Sri. Jai Shankar J.	Civil Judge and JMFC, Periyapatna, Mysuru District.	IV Addl. Senior Civil Judge and JMFC., Belagavi. (Vice Smt. K. Lakshmi – transferred)

BY ORDER OF THE HIGH COURT,

Sd/-  
(RAJENDRA BADAMIKAR)  
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

**Copy forwarded for information and necessary action to:-**

1. The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru, the Prl. Judge, Family Court, Bengaluru and all the Prl. District and Sessions Judges in the State, with a direction to circulate a copy of this notification to the officers/courts concerned and also to make necessary arrangement for relieving the officers concerned.
2. The Officers at Sl.Nos.2, 3, 4, 6, 8 to 12, 14, 15, 24, 26, 27, 29, 30, 32, 34, 35, 37 to 45 and 48 of **PART-A** of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **June 1, 2020..**
3. The Officers at Sl.Nos.5, 7, 13, 16 to 21, 23, 25, 31, 33, 36, 47 and 49 of **PART-A** of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary appointment orders from the Government and then proceed to take charge of their new posts on the forenoon of **June 1, 2020.**
4. The Officers at Sl.Nos.1, 22, 28 and 46 of **PART-A** of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary repatriation orders from the Government and then proceed to take charge of their new posts on the forenoon of **June 1, 2020.**
5. The Officers at Sl.Nos.1 to 3, 5 to 39, 41, 42, 44 to 60 and 62 to 71 of **PART-B** of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **June 1, 2020.**

6. The Officers at Sl.Nos.4, 40, 43 and 61 of **PART-B** of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary repatriation orders from the Government and then proceed to take charge of their new posts on the forenoon of **June 1, 2020**.
7. The Registrar General/ Registrar (Vigilance)/ Registrar (Statistics & Review)/ Registrar (Administration)/ Registrar (Computers)/ Registrar (Judicial)/ Registrar (Recruitment)/ Registrar (Infrastructure and Maintenance) and Secretary to Hon'ble the Chief Justice.
8. The Additional Registrar General, High Court of Karnataka, Dharwad and Kalaburagi Benches.
9. The Central Project Co-ordinator (Computers) of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
10. The J.R.-cum-P.S. to Hon'ble the Chief Justice.
11. All the Private Secretaries to the Hon'ble Judges.
12. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
13. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
14. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
15. The Accountant General in Karnataka, Bengaluru.
16. The Director, Karnataka Judicial Academy, Bengaluru.
17. The Director, Bengaluru Mediation Centre, Nyaya Degula, H. Siddaiah Road, Bengaluru.
18. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, H. Siddaiah Road, Bengaluru.
19. The Director, Arbitration Center-Karnataka, III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
20. The Registrar, Karnataka Lokayukta, M.S. Building, Bengauru.
21. The Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.

22. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
23. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/DJBS/HCL/DJA-I/DJA-II and DJA-III Branches of this office.
24. Spare copies.

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